

ITEM NO.1501  
(For Judgment)

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SMW(C) No. 2/2024

IN RE RECRUITMENT OF VISUALLY IMPAIRED IN JUDICIAL SERVICES

VERSUS

THE REGISTRAR GENERAL THE HIGH COURT OF MADHYA PRADESH

[HEARD BY : HON. J.B. PARDIWALA AND HON. R. MAHADEVAN, JJ. ]

(IA No. 89573/2024 - EXEMPTION FROM FILING O.T. & IA No. 102409/2024 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 7683/2024 (IV-C)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76567/2024 & FOR EXEMPTION FROM FILING O.T. ON IA 76568/2024)

SMW(C) No. 6/2024 (X)

FOR ADMISSION

SLP(C) No. 12179/2024 (IV-C)

(IA FOR CLARIFICATION/DIRECTION ON IA 135745/2024

W.P.(C) No. 484/2024 (X)

(IA No. 242053/2024 - AMENDMENT OF THE PETITION, IA No. 168595/2024 - EXEMPTION FROM FILING O.T. & IA No. 168594/2024 - GRANT OF INTERIM RELIEF)

(W.P.(C) No. 494/2024 (X)

(IA No. 242002/2024 - AMENDMENT OF THE PETITION, IA No. 172428/2024 - EXEMPTION FROM FILING O.T. & IA No. 172424/2024 - GRANT OF INTERIM RELIEF)

Date : 03-03-2025 These matters were called on for pronouncement of Judgment today.

For Petitioner(s) :

Mr. Nishit Agrawal, AOR  
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Ms. Kanishka Mittal, Adv.  
Mr. Shrey Kapoor, Adv.  
Ms. Upasna Agrawal, Adv.

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Mr. Jabar Singh, Adv.  
Mr. Shubham, Adv.  
Ms. Aparna Mehrotra, Adv.

Mr. Apoorva Srivastava, Adv.  
Mr. Satyam Srivastava, Adv.  
For M/s.V. Maheshwari & Co., AOR

For Respondent(s) :

Mr. Ravi Raghunath, AOR

Mr. Arjun Garg, AOR  
Ms. Kriti Gupta, Adv.  
Ms. Sagun Srivastava, Adv.  
Mr. Saaransh Shukla, Adv.

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Mr. Manzoor Ali Khan Kacho, Adv.  
Mr. Praveen Bajaj, Adv.  
Mr. Tanuj Gulati, Adv.

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Mr. P.S. Sridhar Raj, Adv.

Ms. Susmita Lal, AOR  
Mr. Kamakhya Srivastava, Adv.

Mr. Sandeep Sudhakar Deshmukh, AOR  
Mr. Nishant Sharma, Adv.  
Mr. Savadikar Ankur Shirish, Adv.  
Mr. Viraj M. Parakh, Adv.

Mr. G. Sivabalamurugan, AOR

Mr. Selvaraj Mahendran, Adv.  
Mr. C. Adhikesavan, Adv.  
Ms. Meenakshi Rawat, Adv.  
Mr. Harikrishnan P.v, Adv.  
Mr. C.kavin Ananth, Adv.

Mr. Shyam Gopal, AOR

1. Hon'ble Mr. Justice R. Mahadevan pronounced the Judgment of the Bench comprising Hon'ble Mr. Justice J.B. Pardiwala and His Lordship.
2. Leave granted in Special Leave Petition (C) No.7683/2024 and Special Leave Petition (C) No.12179/2024.
3. All the cases stand disposed of, in terms of the signed Reportable Judgment.
4. Connected Miscellaneous Petitions including the application(s) for intervention and applications seeking amendment of the Writ Petitions stand disposed of, in terms of the signed Reportable Judgment.
5. Post the matters after three months "for reporting compliance".

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)

(Signed Reportable Judgment is placed on the file)